

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No.12 of 2016**

Jagdish Prasad Gupta -----  
..... Appellant  
*Versus*  
The State of Jharkhand through C.B.I. .... Respondent  
*With*

**Cr. Appeal (SJ) No.32 of 2016**

Hari Har Singh -----  
..... Appellant  
*Versus*  
The Union of India through C.B.I. .... Respondent

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellants : Mr. Abhay Kr. Chaturvedy Advocate  
Mr. Rajesh Kumar, Advocate  
For the C.B.I. : Mr. B. K. Prasad, Advocate

**Order No.03 Dated- 07.07.2020**

Heard the parties through video conferencing.

Learned counsels for the appellants pray for time.

Prayer for time is allowed as the last chance.

List these appeals sixteen weeks after the lockdown period is over.